

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2365
ANSWERED ON:12.03.2013
HUMAN RIGHTS
Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the status report 2012 released by the Human Right of India on 'insecurity of marginalized groups';
- (b) if so, the details of the major observations made in the said report and the reaction of the Government thereto;
- (c) whether the Union Government has any proposal to repeal the Armed Forces Special Powers Act (AFSPA) as commented by the United Nations human right bodies; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIR. P. N. SINGH)

- (a): Government is neither aware of any organization/institution called as Human Rights of India nor any such report has been received.
- (b): Does not arise in view of reply given at (a) above.
- (c) to (d): There is no proposal with the Government for repeal of the Armed Forces Special Powers Act (AFSPA).